

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 1st JULY, 2024, 10:30 A.M.

**IA(IBC)/122/GB/2024
In CP(IB)/120/7/GB/2018**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	Punjab National Bank Vs M/s Virgo Cements Ltd.
Under Section	U/s 7 of IBC, 2016

For Petitioner (s) :

For Respondent (s) :Mr. A Chaudhuri, Adv.

ORDER

Ld. Counsel Mr. A. Chaudhuri appears on behalf of the Resolution Professional. This is an application filed under Section 12 (2) of IBC, 2016 seeking extension of CIRP period by another 90 days with effect from 16.06.2024.

It is noted that the CIRP was ordered on 11.12.2023 and COC in its 5th meeting held on 21.05.2024 has approved the extension with 78.07% votes. In consideration of the submissions of the Ld. Counsel appearing for the Resolution Professional, application allowed, CIRP period extended by 90 days w.e.f. 17.06.2024 and shall now end on 16.09.2024.

Ld. Resolution Professional is directed to expeditiously complete the process and ensure that no further extension is sought in the matter.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)